NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/43/2017

NAME OF THE PETITIONER(S) : P. Shanmugam & 4 others

NAME OF THE RESPONDENT(S) : Stahllform Technik Pvt Ltd

UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

(1) P.H. Arvindh Pandian wonsel Now Sa'
Sr. Advocate Petitioner

M fricharan

2. R. Shomkannanayoman Sr. Adv.

Car Vihan

For P. Giridhanan

Dominic S. Dourd

3. Rahul Balaji Vishnu Mohan And

ORDER

Counsels representing both the parties are present and filed a memo suggesting names of three Valuers from each side as per the order dated 23.11.2017. Copy of the memo is furnished to the respective counsels. Counsels for both the parties prayed for time to make submissions in relation to the interim prayers sought by the petitioner. Time is enlarged at their request. Put up on 07.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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